

(18)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: N.DELHI.

CCP 313/93 in
OA 145/86

Date of decision: 25.8.93

Chandra Prakash

... Petitioner.

Versus

Shri Ved Marwah & Ors.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

None appears for the petitioner. The complaint in this case is about non-implementation of the interim order of the Tribunal. The office records show that the main case has already been disposed of on 14.2.1989. That is obviously the reason why the petitioner is not interested in pursuing these proceedings. This petition is accordingly rejected.

Adige
(S.R. ADIGE)
MEMBER(A)

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Malimath
(V.S. MALIMATH)
CHAIRMAN